

**HIGH COURT OF SIKKIM**  
**GANGTOK**

No. 257/Confdl/HCS

Dated: 12.08.2017

**OFFICE ORDER**

In terms of the appointment Order No. 2651/G/DOP dated 10.08.2017 issued by the Department of Personnel, Administrative Reforms, Training, Public Grievances, Government of Sikkim, the following Judicial Officers are hereby posted as under:

1. Ms. Zamyang Choden Bhutia as Civil Judge –cum- Judicial Magistrate (West) at Gyalshing.
2. Ms. Urvashi Pradhan as Civil Judge –cum- Judicial Magistrate (South) at Namchi.

They are directed to report to their respective District & Sessions Judges on or before 16.08.2017 until further orders and to further undergo training with their respective District Judges w.e.f. 17.08.2017 to 16.09.2017 as per the training module of Sikkim Judicial Academy.

The Officers shall be on probation for a period of 2 (two) years.

By Order,

Sd/-  
(N.G. Sherpa)  
**REGISTRAR GENERAL**


Memo No. V (235) Confdl/HCS/4850-88

Dated: 12.08.2017.

Copy to:

1. Ms. Zamyang Choden Bhutia as Civil Judge –cum- Judicial Magistrate (West) at Gyalshing.
2. Ms. Urvashi Pradhan as Civil Judge –cum- Judicial Magistrate (South) at Namchi.
3. To the Commissioner –cum- Secretary, Hon'ble the Governor of Sikkim, Rajbhavan, Gangtok.
4. The Chief Secretary, Government of Sikkim, Gangtok.
5. The Advocate General, Government of Sikkim, Gangtok.
6. The Joint Registrar-cum- Sr. Judgment Writer to Hon'ble the Chief Justice, High Court of Sikkim for placing before his Lordship's kind information.
7. The Principal Private Secretary to Hon'ble Judge, High Court of Sikkim for placing before her Ladyship's kind information.

8. The Private Secretary to Hon'ble Judge, High Court of Sikkim for placing before his Lordship's kind information.
9. The Additional Advocate General, Government of Sikkim, Gangtok.
10. The District & Sessions Judge (West) at Gyalshing.
11. The District & Sessions Judge (North) at Mangan.
12. The District & Sessions Judge (East) at Gangtok.
13. The District & Sessions Judge (South) at Namchi.
14. The District & Sessions Judge (Spl. Div. -I)I/C at Gangtok.
15. The District & Sessions Judge (Spl. Div. -II)I/C at Gangtok.
16. The Chief Judicial Magistrate-cum- Civil Judge (South) at Namchi.
17. The Chief Judicial Magistrate-cum- Civil Judge (West) at Gyalshing.
18. The Chief Judicial Magistrate-cum- Civil Judge (North) at Mangan.
19. The Chief Judicial Magistrate-cum- Civil Judge (East) I/C at Gangtok.
20. The Civil Judge-cum-Judicial Magistrate (North)I/C at Mangan.
21. The Civil Judge-cum- Judicial Magistrate (East) at Gangtok.
22. The Civil Judge-cum-Judicial Magistrate, Chungthang Sub- Division, North Sikkim.
23. The Civil Judge-cum-Judicial Magistrate, Soreng Sub- Division, West Sikkim.
24. The District Magistrate (East) at Gangtok.
25. The District Magistrate (North) at Mangan.
26. The District Magistrate (South) at Namchi.
27. The District Magistrate (West) at Gyalshing.
28. The General Secretary, Bar Association of Sikkim, Gangtok.
29. The General Secretary, Namchi Bar Association, South Sikkim, Namchi.
30. The General Secretary, High Court of Sikkim Bar Association, Gangtok.
31. The Gazette Section, Home Department, Government of Sikkim for publication in Government Gazette.
32. All Section In-charge, High Court of Sikkim.
33. The Computer Cell, High Court of Sikkim, Gangtok for uploading the same in the website of High Court of Sikkim.
34. Guard File.
35. File.

  
12-18-12